

ORDER DATED 09-03-2000.

Learned counsel for the applicant submits that the applicant has passed away in the meantime and as this relates to his promotion during his service career, the petition has become

infructuous and in view of this, the original Application is disposed of for having become infructuous. Learned Govt. Advocate, Shri K.C. Mohanty and Mr. U.B. Mohapatra, learned Additional Standing Counsel are present and are heard. Mr. A.K. Mishra,

learned counsel for intervenor-respondent is present and heard.

*11/3/2000*  
Vice-Chairman 9.3.2000

Member (Judicial)

07.4.017 manubh

For him.

adT to 4.2.2000

*1*  
2.2.2000

*1*

07.4.018 manubh  
seen.

i. Steps for  
disallowance  
taken

ii. adT to 9.3.20

For *et*

*1*  
8.3.20

*1*

Copy of order  
may be sent to  
the council in both  
the

*Proper  
21.3.2000*  
*SCB*